



2026:AHC:45155

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 3057 of 2026

Kunwar Pal Singh

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Nikhil Pratap Singh, Sharad Chand Rai
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Sharad Chand Rai, learned counsel for the petitioner seeks to withdraw the present writ petition, with liberty to file afresh.
2. Learned Standing Counsel has no objection to the same.
3. Accordingly, the writ petition is **dismissed as withdrawn** with the aforesaid liberty.
4. Instructions filed today are taken on record and marked as Appendix 'A'.

February 27, 2026

N.S.Rathour

(Vikas Budhwar,J.)